



सत्यमेव जयते
भारत सरकार

वाणिज्य तथा उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
कार्यालय महानियंत्रक, एकस्व, अभिकल्प एवं व्यापार चिन्ह
बौद्धिक संपदा भवन, एस. एम. रोड, एन्टॉप हिल, मुंबई - 400 037.
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPT. FOR PROMOTION OF INDUSTRY & INTERNAL TRADE
Office of the Controller General of Patents, Designs & Trade Marks
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Public Notice

Invitation for Exclusive Articles on Cutting-Edge Technologies, Intellectual Property, and Related Topics

The Office of the Controller General of Patents, Designs & Trade Marks (CGPDTM) has been playing a crucial role in development of India's Intellectual Property landscape and in shaping and fortifying the nation's Intellectual Property regime by administering the IP laws that are balanced in granting the IP rights and in protecting public interest.

The Office of CGPDTM publishes a newsletter that serves as a beacon for recognizing the latest cutting-edge technologies and advancements in the Intellectual Property landscape of India. The newsletter not only highlights the most recent developments in the field of Intellectual Property, but also showcases the pioneering initiatives undertaken by the office of CGPDTM to strengthen the Intellectual Property regime in India.

The Office of CGPDTM hereby invites submissions of articles for upcoming monthly newsletter/s, which aim/s to disseminate the knowledge and insights on cutting-edge technologies, intellectual property and related areas. Interested individuals and organizations are encouraged to submit their articles for consideration to pro-ipindia@gov.in latest by **10th of every month**. The submitted articles received will be reviewed by an Expert Committee to select articles to be published and the decision made by the committee will be final.

Submission Guidelines:

- **Articles should be submitted in word format either in English or Hindi.**
- **Articles must not have been published or submitted elsewhere.**
- **Format: Length –up to 1,000 words; Font: TNR; Size: 12; Spacing: 1.15.**
- **Graphics must be in HD form.**
- **Maximum 03 graphics in one article.**
- **Wherever copyrighted material is used, the author(s) should obtain necessary permission from the copyright holders, if necessary. A due acknowledgement is to be given to the author or appropriate right holder.**
- **Include a brief author bio (maximum 100 words) and a high-resolution photograph.**
- **Citations and references should follow a recognized citation style.**

Authors of the selected articles shall be given due credit for their contribution to the IPR Newsletter.

Sd/-

Prof. (Dr.) Unnat P. Pandit
(Controller General of Patents, Designs and Trade Marks)

Note: Only authors of the selected articles will be informed. No other form of communication will be sent to any other person and no request or other communication in this regard shall be entertained by this Office. No remuneration or any other form of gratification shall be provided in respect of the selected submissions.